

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Srinagar)**

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**Subject: Preventive measures to contain spread of Covid-19 infection.**

**ORDER**

**No: 818 of 2022/RG**

**Dated: 23.07.2022**

Keeping in view the recent surge in COVID-19 cases in the UT of Jammu and Kashmir in general and District Jammu & Srinagar in particular, Hon'ble the Chief Justice High Court of Jammu & Kashmir and Ladakh has been pleased to direct that necessary precautions such as maintenance of social distance, wearing of masks and observance of SOPs, shall be observed by the general public as well as the other stakeholders within the court complexes of the High Court and Subordinate Courts in letter and spirit in order to contain the spread of COVID-19 infection.

**By order**

**(Sanjeev Gupta)**  
**Registrar General**

**Dated: 23.07.2022**

**No: 23416-39/RG/GS**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_,  
..... for information of their Lordships.
3. Secretary to the Government, Department of LJ&PA, Civil Secretariat, Srinagar.
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
5. Registrar Inspection, High Court of J&K and Ladakh, Srinagar.
6. Director, J&K Judicial Academy, Srinagar.
7. Member Secretary, Legal Services Authority, J&K and Ladakh, Srinagar.
8. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.  
.....for information and necessary compliance.
9. All Principal District Judges of the UTs of Jammu & Kashmir and Ladakh, with the request to circulate the same among the Judicial Officers within their respective jurisdiction for necessary compliance.
10. Administrative Officer, Office of the Advocate General, J&K, Srinagar for information.
11. Presidents, all Bar Associations in UTs of J&K and Ladakh.  
..... for information and compliance.
12. Incharge NIC for uploading the same on official website of the High Court of J&K and Ladakh.
13. Incharge Library High Court of J&K, Jammu/Srinagar for information and keeping the record of the order.
14. Order file.

**Registrar General**